								Annexure - 4						
Name of Corporate debtor		S&S Industries and Enterprises Limited Date of Commencement of CIRP									30.09.2019 List of Creditors as on		09.02.202	
		List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)												
														Amount in F
			Details of Claim Received				Details of claim admitted			4	any mutual	1		
SI.No	Name of Creditor	Identification No					Amount covered by				dues, that	Amount of claim not	Amount of claim under	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	guarantee	Whether related party?	% of voting share in CoC	Amount of Contingent Claim	may be setoff	Admitted	verification	Remarks, if any
ı														
		CIN No: 1165191TN1997PL(197525											_	
	NABIKSAN Finance Ltd		15.11.2019	167,146,100.00	167,146,100.00	Inter Corporate deposits	N2	No	1.319	6	Nil	Nil	Nil	Nil
	Visalam Finance Ltd	Incorporation No: 18-33766 of 19	15.11.2019	12,710,000.00	12,710,000.00	Characteria	N. 17	· ·	0.103		No.	NII	No.	ners.
		CINNO:L65110MH1985PLC	13.11.2019	12,710,000.00	12,710,000.00	Pending Hire Purchase	NI	NO	0.10		MI	NI	NII.	NII
	Kotak mahindra limited	038137	20 11 2019	177 371 079 94	177 371 079 94		Nil	No	1.569	d	Nil	Nil	Nil	Nil
	Kotak mahindra limited (S &			112,371,023.7	1740771000707				1.50	1				
	S Industries had given													
	counter Guarantee to M's.	CIN No:				Counter Guarantee given to								
	BeardseliSatec Limited)	L65110MH1985PLC038137	20.11.2019	682,446,855.36	682,446,855.36	M's Beardsell Satec Limited	682,446,855.36	No	6.183	6	Nil	Nil	Nil	Nil
														The claim for Rs.836,595.00/-is rejected as the claim
														has been settled in 2012 (vide the compromise arrangement order of the High Court and subsequent
														payment of compromise amount) and the claim
	John Mathi& Annie mathi	Aadhar No: 763360339488	29.10.2019	836,595,00		FD given to CD	Nil	No	-		Nil	836,595.00	Nil	extinguishes in full on the said date.
	The National Small					Extended Financial secryice								
		CIN No:				to the CD by the way of								
	Limited	U74140DL1995GO1002481	25.11.2019	5,775,551.00	5,775,551.00	discounting bills	Nil	No	0.053	6	Nil	Nil	Nil	Nil
ı														
														Claim verified with the available book of accounts. The
														accounting entries for the interest provision has not
														been passed by the company and hence not reconcilied
														with the claim. The claim amount for interest was
														mentioned as 18.5% interest instead of 18%, hence the claim is recomputed and admitted with 18% interest
						Cheque discounted sent for								P.a compounted quartely, Further no.of, days in interest
	Dhanlaxmi Bank Ltd	PAN No:AABCT0019J	27.07.2020	106 733 263 81		collection remain unnaid	Nil	No	0.793	d	Nil	6,171,608.81	Nil	calculation was incorrect and the same also rectified.
	The same of the sa			100,730,20030	100,01300.00	and the second second			0.77			0,171,000.01	1	The Claim for interest of Rs.6.521.037.27 /- is
					l						l			The Claim for interest of Ns.6,521,037.27 j- is disallowed as the interest is allowable only upto the
	L	L				Unseured redeemable non			L.		L			date of commencement of CIRP (i.e. 30th Sep 2019).
	Punjab & Sind Bank	NA	30.10.2019	573,230,228.17	566,709,190.90	convertible Debenures	573,230,228.17	Nii	No	4.45%	Nil	Nil	Nil	Accordingly, the 21 days interest claimed after the date
														of commencement of CIRP is rejected. Thus, the claim is
														admitted partly for Rs.566,709,190.90/
		TAI		1 149 010 205 11	1 141 011 101 20	0.00	692 446 955 2		10.002			7 009 203 91		